

Heard learned Counsel for the parties. Learned Counsel for the Appellant undertakes to file written submission by 09.05.2011 after serving copy on the other side. Thereafter Respondent may file written submissions by 19.5.2011.

Post the matter for reporting compliance on 23.05.2011.

(Justice P.S. Datta)
Judicial Member
Member

(Rakesh Nath)
Technical

PK/RKT